

NATIONAL COMPANY LAW TRIBUNAL

COURT-I, MUMBAI BENCH

Item 26

**C.P.(IB)3379/MB/2019**

CORAM:

SH. SHYAM BABU GAUTAM

JUSTICE P.N. DESHMUKH (Retd.)

HON'BLE MEMBER (T)

HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **29.09.2022**

NAME OF THE PARTIES: - **T Hanumantha Reddy V/s Arch Pharmalabs Ltd**

*Appearance (via video-conference):*

For the Applicant : Mr. P.S. Thakre, PCS

For the Respondent : Mr. Nachiket Ratnaparkhi, Advocate

Sections 9 of the IBC, 2016

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ORDER

Both sides are present. List this matter on Board on 07.11.2022, for further consideration and necessary orders.

**Sd/-**

**Sd/-**

SHYAM BABU GAUTAM  
Member (Technical)

JUSTICE P.N. DESHMUKH  
Member (Judicial)

Vedant Kedare